

(c) Proposals received so far from the Government of Madhya Pradesh for construction of roads in dacoity infested areas are as follows :

1. Bargawan Palpur Road		Morena Distt.
2. Bharoli—Awayan Road		Bhind Disst.
3. Rangawan Nakaratal Road	}	Gwalior Distt.
Danda Khera Tigra Tilawali Road		
Gijaura Devgarh Road		
4. Rajpura Silpuri Bajna Road	}	Damoh Distt.
Chaurasa Shagarh Road		
Karbana Baumari Road		
5. Gauvardhan Umri Road	}	Shivpuri Distt.
Berad to Dhauria Jarye		
Jaria and Gauzigarh Road		
6. Kishangarh Palkuva Road		Chatarpur Distt.
7. Nirar to Pabargarh Road		Morena Distt.
8. Khajoori Baboh Road	}	Bhind Distt.
Sandha Tehnagar		
Pandri Road		

(d) In 1985-86 an amount of Rs. 1.04 crores was released as Central share for approved Road Development Programme in Madhya Pradesh. For 1986-87 Road Development Programme costing Rs. 17.73 crores for Madhya Pradesh have been administratively approved by the Government of India. However, funds have not been released as the expenditure report of the earlier release is awaited from the State Government.

[English]

Inclusion of Deevara Community in S.C. List

*436. PROF K V. THOMAS : Will the Minister of WELFARE be pleased to state :

(a) whether Kerala Government have recommended the inclusion of Deevara

community in the Scheduled Castes list; and

(b) if so, action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) and (b). The contents of the recommendations of the State Government of Kerala cannot be disclosed in public interest.

Release of Forest Land for Non-Forestry Purposes in Kerala

*438. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have agreed to the release of any forest land in Kerala for any non-forestry purposes during the current year and if so, details thereof;

(b) whether any recommendations/proposals have been received from the Government of Kerala for the release of more forest lands for non-forestry purposes;

(c) if so, the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :
(a) Yes, Sir. The details are given in the Statement-I below.

(b) Yes, Sir.

(c) Statement-II is given below.

Statement-I

Sl. No.	Description of the proposal	Forest land agreed by the Central Government to be diverted	Date of issue of Central Government's approval
1.	220 KV transmission line Idukki to Udumalpet.	172.34 ha.	5.6.1986
2.	Edaman Post Office Building.	0.08 ha.	4.7.1986
3.	11 KV transmission line to the pump set at the river Shabiyar for irrigation.	0.25 ha.	28.5.1986
4.	400 KV Transmission Line Udumalpet to Trichur.	6.24 ha.	23.7.1986
5.	Construction of cottages by Sabrimala Development Project.	15.77 ha.	30.9.1986

Statement-II

Proposals for diversion of forest lands for non-forest use received from the State Government of Kerala in the Calendar Year 1986 in respect of which final decision is not taken.

Sl. No.	Description of the proposals	Area of the forest land proposed to be diverted	Date of receipt of the proposal
1.	Rehabilitation of evictees from Kallada Irrigation Project	46 46 ha.	11 6.1986
2.	Athumpukulam-Thannithode road.	1.2 ha.	13.6.1986
3.	Allotment to agricultural occupants.	28,588.154 ha.	8.7.1986
4.	Establishment of High Altitude Hevea Research Station under Rubber Board.	25.43 ha.	22 8.1986
5.	Tourist Department Complex.	0.101 ha.	3.9.1986